

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 16th November, 2019

NO.HCM.II/123/pt/2015/Estt./79 In supersession of earlier Notification No. HCM.II/123/pt/2015/Estt./75-A dated, Shillong the 9th November, 2019, the High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all Subordinate Civil Courts during the year 2020.

Sl. No.	Holidays	Dates	Days	No. of Days
1.	New Year's Day	1 st January	Wednesday	1 day
2.	Winter Vacation	2 nd January to 24 th January	Thursday to Friday	23days
3	Republic Day	26 th January	Sunday	1 day
4	Maha Shivaratri	21 st February	Friday	1 day
5	Dol Jatra (Holi)	10 th March	Tuesday	1 day
6	Good Friday	10 th April	Friday	1 day
7	Shad Suk Mynsiem	Date to be notified	1 day
8	Buddha Purnima	07 th May	Thursday	1 day
9	Id-ul-Fitr	25 th May	Monday	1 day
10	U Tirot Sing Day	17 th July	Friday	1 day
11	Behdeinkhlam	Date to be notified	-	1 day
12	Id-ul-Zuha	1 st August	Saturday	1 day
13	Janmashtami	12 th August	Wednesday	1 day
14	Independence Day	15 th August	Saturday	1 day
15	Muharram	30 th August	Sunday	1 day
16	Unitarian Day	18 th September	Friday	1 day
17	Mahatma Gandhi's Birthday	2 nd October	Friday	1 day
18	Dussehra (Durga Puja)	23 rd October	Friday	1day
19	Milad-un-Nabi or Id-e-Milad	30 th October	Friday	1day
20	Deepawali Holiday	13 th November	Friday	1day
21	Nongkrem Dance	Date to be notified	-	1 day
22	Wangala Dance	Date to be notified	-	1 day
23	Seng Kut Snem	23 rd November	Monday	1 day
24	Guru Nanak's Birthday	30 th November	Monday	1day
25	Pa Togan N Sangma	12 th December	Saturday	1 day
26	Death Anniversary of "U Soso Tham"	18 th December	Friday	1 day
27	Christmas Holiday	23 rd to 25 th December	Wednesday to Friday	3 days
28	Death Anniversary of 'U Kiang Nongbah	30 th December	Wednesday	1day

Note:-

1. In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/pt/2015/Estt./79-A

Dated, Shillong 16th Nov, 2019.

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati.
6. The Registrars (High Court of Meghalaya, Shillong.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The Joint Registrar cum-OSD, High Court of Meghalaya, Shillong.
9. The Deputy Registrar, I, II & III, High Court of Meghalaya, Shillong.
10. The Assistant Registrar, I, II, III, IV & V High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong.
12. The Chief Translator (I/c Procurement Section), High Court of Meghalaya, Shillong.
13. The Public Relations Officer, High Court of Meghalaya, Shillong.
- ✓ 14. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
15. The Superintendent I & II, High Court of Meghalaya, Shillong.
16. The PS to the Advocate General of Meghalaya, Shillong.
17. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
18. The President/Secretary, Shillong Bar Association, Shillong.
19. Notice Board.
20. Office file.


REGISTRAR GENERAL

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16/11/19